

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 169 of 2013 & IA-243 of 2013

Dated : 8th May, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

GRIDCO Ltd.	...	Appellant(s)
Versus		
M/s Bhushan Power & Steel Ltd. & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Ms. Ishita Choudhuri Dasgupta
Mr. Elangbam Premjit

Counsel for the Respondent(s) : Mr. Rajiv Yadav for R-1
Mr. K.S. Dhingra for R-3

ORDER

The learned counsel for the Appellant is filing his written submission today after serving copy on the other side.

The learned counsel for the Respondents have already filed their respective written submissions in the matter.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**